

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2133**  
TO BE ANSWERED ON 15.12.2023

**SETTING UP OF ONE STOP CENTRE**

2133. SHRI DHARAMBIR SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of One Stop Centres (OSCs) approved across districts as on date;
- (b) the budgetary norms for construction of One Stop Centre;
- (c) the number of OSCs operational as on date; and
- (d) the number of OSCs proposed to be set up during the period of XVth Finance Commission?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Government has been implementing the scheme of One Stop Centre (OSC) since 1<sup>st</sup> April, 2015 to provide a range of integrated services under one roof to women affected by violence and in distress. These services include Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling and temporary shelter. So far, a total of 811 One Stop Centres have been approved in all 36 States/UTs, out of which 752 OSCs are operational. Through these OSCs, more than 8.01 lakhs women have been provided assistance. The budgetary norms for construction of One Stop Centre is based on CPWD 2020 rates to the tune of Rs.60.00lakh (Tentative) for Delhi and National Capital Region. The rates for other regions/locations is as per the Schedule of Rates (SOR) of the Concerned States/UTs. A variable cost @5% of the construction cost to meet any variation in the construction cost is also provided. The State/UT wise approved and functional OSCs and number of women assisted through these OSCs from 01.04.2015 to 30.09.2023 are annexed at **Annexure**.

A third party evaluation of the schemes of the Ministry, including One Stop Centre (OSC) Scheme, was conducted during the Financial Year 2020-21 through NITI Aayog. The study found the relevance, effectiveness and sustainability of the scheme as satisfactory. Based on the recommendations of the Third Party Evaluation, the OSC scheme has been included as a component of sub-scheme 'Sambal' under Mission Shakti for implementation during period of 15<sup>th</sup> Finance Commission Cycle upto 2025-26. Based on the encouraging results of this initiative and benefits to women, 300 more OSCs are envisaged to be set up during the period of 15<sup>th</sup> Finance Commission in the districts having higher rate of crime against women or having bigger geographical area, preferably in aspirational districts.

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Annexure referred to in Part (a) to (d) of Lok Sabha Question No. 2133 for reply on 15.12.2023 raised by Shri Dharambir Singh regarding Setting up of One Stop Centre

Details of State/UT-wise approved, Operational One Stop Centres (OSCs) and Number of Women assisted through OSCs from 01.04.2015 to 30.09.2023

SL	State/ UTs	Number of OSCs Approved	Number of Operational OSCs	Number of Women assisted
1	Andaman and Nicobar Islands	3	3	1848
2	Andhra Pradesh	26	13	39189
3	Arunachal Pradesh	25	25	1847
4	Assam	36	34	16484
5	Bihar	39	38	31509
6	Chandigarh	1	1	1226
7	Chattishgarh	29	27	39459
8	DNHDD	3	3	1081
9	Delhi	11	11	15090
10	Goa	2	2	6576
11	Gujarat	35	35	31019
12	Haryana	22	22	31865
13	Himachal Pradesh	13	12	1422
14	Jammu and Kashmir	20	20	9122
15	Jharkhand	24	24	3568
16	Karnataka	40	32	19571
17	Kerala	14	14	15739
18	Ladakh-UT	2	2	48
19	Lakshdweep	1	1	0
20	Madhya Pradesh	57	57	81684
21	Maharashtra	42	42	25587
22	Manipur	16	16	1331
23	Meghalaya	12	12	2895
24	Mizoram	13	8	932
25	Nagaland	16	11	1141
26	Odisha	30	30	21891
27	Puducherry	4	4	426
28	Punjab	23	22	14296
29	Rajasthan	37	34	40461
30	Sikkim	6	4	1168
31	Tamil Nadu	48	38	62281
32	Telangana	36	33	56051
33	Tripura	8	8	466
34	Uttar Pradesh	79	79	215736
35	Uttarakhand	14	13	6824
36	West Bengal	24	22	1229
	<b>Total</b>	<b>811</b>	<b>752</b>	<b>801062</b>